## **PUBLIC NOTICE**

"A public hearing on the problems and grievances of Scheduled castes and Scheduled Tribes shall be held at Shimla on **25.07.2019**. Those persons belonging to scheduled castes and scheduled tribes who have a complaint of atrocity committed by a public servant or of negligence by a public servant in prevention of atrocity may send their complaints to the Commission by **Registered Post** or by **Speed Post** at the following address:

Registrar, National Human Rights Commission, Manav Adhikar Bhawan,Block-C,

> GPO Complex, INA, New Delhi-110023

The complaints may also be sent through e-mail at jrlawnhrc@nic.in, registrar-nhrc@nic.in or through fax on Fax No. 011-24651334 and HRCNet Portal. While sending the complaint, the complainant may mention his/her mobile number & e-mail ID for facilitating communication.

The complaints should reach the Commission latest by **15**<sup>th</sup> **July**, **2019**.

Such complaints as are deemed fit for enquiry shall be taken up at the public hearings. The parties shall be informed in due course about the date and venue of public hearing".